

BUSINESS ADVISORY COMMITTEE

(Fourteenth Lok Sabha)

TWENTIETH REPORT

(Presented on 15.12.2005)

The Business Advisory Committee held a sitting on Wednesday, the 14th December, 2005.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

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|-----|---|--------|
| (1) | The Constitution (One Hundred and Fourth Amendment) Bill, 2005. | 4 hrs. |
| | <u>(Consideration and passing)</u> | |
| (2) | The Warehousing (Development and Regulation) Bill, 2005. | 2 hrs. |
| | <u>(Consideration and passing)</u> | |
| (3) | The Commissions for the Protection of Child Rights Bill, 2005. | 4 hrs. |
| | <u>(Consideration and passing)</u> | |
| (4) | The Central Sales Tax (Amendment) Bill, 2005. | 1 hr. |
| | <u>(Consideration and passing)</u> | |

NEW DELHI;
Dated the 14th December, 2005
Agrahayana 23, 1927 (Saka)

SOMNATH CHATTERJEE
Chairman
Business Advisory Committee